

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/63/230//2023
NAME OF THE COMPANY	Deepa Filters Pvt Ltd (Transferor Co.1) & DVS Filters Pvt Ltd (Transferor Co.2) & ANV Filters Pvt Ltd (Transferor Co.3) & Vishnu Plastics Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**ORDER**

**Present:** Ld. Proxy Counsel Mr. Sachin Sharma for the Petitioner.

Mr. Vasantrya Meshram, Asst., Director from the OL Office.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD office.

Asst., Director from the RD office prays time for filing RD report. **Matter is adjourned to 21.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**